

ITEM NO.106(MM) Court 1 (Video Conferencing) SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1808/2020

KALYANI TRANSCO

Appellant(s)

VERSUS

M/S BHUSHAN POWER AND STEEL LTD. & ORS.

Respondent(s)

(IA No. 35547/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 41762/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 35545/2020 - STAY APPLICATION)

WITH

SLP(C) No. 29327-29328/2019 (XVII)

(IA No. 50324/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 47947/2020 - CLARIFICATION/DIRECTION

IA No. 37219/2020 - CLARIFICATION/DIRECTION

IA No. 65757/2020 - EARLY HEARING APPLICATION

IA No. 57427/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 50833/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 20172/2020 - INTERVENTION APPLICATION

IA No. 50831/2020 - INTERVENTION/IMPLEADMENT

IA No. 37218/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 191413/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 2192-2193/2020 (XVII)

(IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 34999/2020 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 35002/2020

FOR EX-PARTE STAY ON IA 35003/2020 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 39037/2020

IA No. 39037/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

C.A. No. 2225/2020 (XVII)

(FOR ADMISSION and IA No.47731/2020-EX-PARTE STAY and IA No.46583/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 30-09-2020 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

Counsel for the parties:

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Ms. Soumya Dutta, AOR
Mr. Akhil Anand, AOR
Mr. S. S. Shroff, AOR
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matters on 3rd November, 2020 along with D.No. 20085
of 2020 at the top of the Board.

(MADHU BALA)
AR-CUM-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR